

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP 241/241-242/2017  
MA 612/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 13.07.2018

NAME OF THE PARTIES: Ankit Vijaykumar Khandelwal

Vs

Vijay Auto Industries Pvt Ltd & Ors.


Section 241-242 of the Companies Act, 2013.

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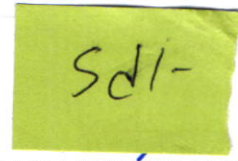
**ORDER**

31. **MA 612/2017 in CP 241/241-242/2017**

At request of the parties, list this matter on 31.7.2018.



**RAVIKUMAR DURAISAMY**  
Member (Technical)



**B.S.V. PRAKASH KUMAR**  
Member (Judicial)